

HIGH COURT OF CHHATTISGARH, BILASPUR
NOTIFICATION

No. 63 (Mis.)/
I-7-3/2024

Bilaspur, dated 12 April, 2024

In partial modification of the Calendar of the District Judiciary for the year 2024, General/Public holidays are declared for the District Judiciary on account of polling in Lok Sabha General Election-2024 in their respective Lok Sabha constituencies as mentioned below:-

19.04.2024 - Bastar

26.04.2024 - Rajnandgaon, Mahasamund, Kanker

07.05.2024 - Surguja, Raigarh, Janjgir Champa, Korba, Bilaspur, Durg, Raipur.

BY ORDER OF HON'BLE HIGH COURT

Sd/-
(SUDHIR KUMAR)
REGISTRAR GENERAL

Endt. No. 5918 /
I-7-3/2024

Bilaspur, dated 12 April, 2024

Copy forwarded to: -

1. J.R.- cum- Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
5. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
6. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
7. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
8. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
9. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
10. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

11. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
12. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
13. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
14. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
15. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
16. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
17. Secretary General, Supreme Court of India, New Delhi, for information.
18. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
19. The Registrar General / Registrar, (1) High Court of Madhya Pradesh at Jabalpur / (2) High Court of Kerala at Erankulam / (3) Madras High Court at Madras / (4) High Court of Karnataka at Bangalore / (5) High Court for the State Telangana at Hyderabad / (6) High Court of Orissa at Cuttack / (7) Bombay High Court at Mumbai / (8) High Court of Rajasthan at Jodhpur / (9) High Court of Punjab & Haryana at Chandigarh / (10) High Court of Delhi at New Delhi / (11) High Court of Jammu & Kashmir at Jammu / (12) Allahabad High Court at Allahabad / (13) Calcutta High Court at Calcutta / (14) Gauhati High Court at Guwahati / (15) High Court of Sikkim at Gangtok / (16) High Court of Uttarakhand at Nainital / (17) High Court of Jharkhand at Ranchi / (18) Patna High Court at Patna / (19) High Court of Gujarat at Ahmedabad / (20) High Court of Himachal Pradesh at Shimla / (21) High Court of Manipur at Imphal / (22) High Court of Meghalaya at Shilong / (23) High Court of Tripura at Agartala / (24) High Court of Andhra Pradesh at Amaravati,
20. Registrar (Vig./ I.& E./ Judl./S & A cell), High Court of Chhattisgarh, Bilaspur,
21. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
22. Registrar (Computerization)-Cum-C.P.C., High Court of C.G., Bilaspur-with a request to get the same be uploaded in the website of this High Court.
23. Principal Secretary to Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan, Mantralaya, Atal Nagar, Distt.-Raipur, Chhattisgarh,
24. The Joint Secretary to Government of India, Ministry of Law & Justice & Company Affairs (Department of Justice), Jaisalmer House, Mansingh Road, New Delhi.
25. District & Sessions Judge, (1)Bastar at Jagdalpur / (2)Bilaspur / (3)Durg/ (4) Raigarh/ (5) Raipur/ (6)Rajnandgaon / (7)Surguja at Ambikapur/ (8)Janjgir-Champa/ (9)Korba/ (10) Jashpur at Jashpurnagar/ (11) Kawardha/(12)Dhamtari/ (13)Mahasamund/ (14)Uttar Bastar at Kanker/ (15) Korla at Baikunthpur/ (16) Dakshin Bastar at Dantewara/ (17) Baloda- Bazar/(18) Balod/ (19) Bemetara/ (20) Surajpur/ (21) Kondagaon/ (22) Mungeli, (23) Ramanujganj, Chhattisgarh.,
26. Principal Judge/Judge, Family Court, (1) Jagdalpur/ (2) Bilaspur/ (3) Durg/ (4)Raigarh/ (5) Raipur/ (6) Rajnandgaon/ (7)Surguja at Ambikapur/ (8)

- Janjgir Champa/ (9) Korba/ (10) Jashpur at Jashpur Nagar/ (11) Kabirdham (Kawardha)/ (12) Dhamtari/ (13) Mahasamund/ (14) Kanker/ (15) Manendragarh / (16) Bemetara/ (17) Baloda-Bazar/ (18) Surajpur / (19) Balod/ (20) Kondagaon, Chhattisgarh,
27. The Special Judge, (1) Bastar at Jagdalpur/ (2) Bilaspur/ (3) Durg/ (4) Raigarh/ (5) Raipur/ (6) Rajnandgaon/ (7) Surguja at Ambikapur/ (8) Janjgir-Champa/ (9) Korba/ (10) Jashpur at Jashpur Nagar/ (11) Korba at Baikunthpur, Chhattisgarh,
 28. Judge, Commercial Court, Atal Nagar, Raipur, Chhattisgarh,
 29. Member Judge, Industrial Court, Raipur, Chhattisgarh,
 30. Labour Judge, Labour Court, Baloda-Bazar/ Bastar (Jagdalpur)/ Bilaspur/ Dhamtari/ Durg/ Janjgir/ Korba/ Manendragarh/ Mahasamund /Raigarh/ Raipur No.01/ Raipur No.02/ Rajnandgaon/ Ambikapur Chhattisgarh,
 31. Additional Registrar (Judl./ D.E. & E./ Admn.), High Court of Chhattisgarh, Bilaspur,
 32. The Advocate General, State of Chhattisgarh, High Court Campus, Bilaspur,
 33. Additional Director/Deputy Director/Administrative Officers (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
 34. O.S.Ds., High Court of Chhattisgarh, Bilaspur,
 35. Member Secretary, Chhattisgarh State Legal Services Authority, Bilaspur,
 36. Secretary, High Court Legal Services Committee, High Court Campus, Bilaspur,
 37. Accountant General, Zero Point, Baloda Bazar Road, Raipur,
 38. Chairman, State Bar Council of Chhattisgarh, High Court Campus, Bilaspur,
 39. President, High Court Bar Association, High Court Campus, Bilaspur,
 40. All Registrars (M)/All Joint Registrars (M)/All Additional Registrars (M)/Budget Officer, High Court of Chhattisgarh, Bilaspur,
 41. All Deputy Registrars/Accounts Officer, High Court of C.G., Bilaspur,
 42. All Assistant Registrars/Librarian/Assistant Registrar (IT)/Computer Programmers/Court Managers, High Court of Chhattisgarh, Bilaspur,
 43. O.I.C., N.I.C., High Court of Chhattisgarh, Bilaspur,
 44. Section Officer/Section In-charge [Accounts / Budget / Cash / Cause List / Central Filing / Checker / Civil / Complaint / Confidential / Copying / Criminal / S. & A. Cell/ District Establishment / Establishment / H.C.E.R.Cell / Paper Book & Inspection / Pension & Pay Fixation / Protocol / Receipt & Despatch / Record Room-(Adm. / Civil / Criminal / Writ) / Stationary / S.C. / S.W. / Works / Writ/ I.L.R, Juvenile Justice Cell/SCMS Cell/Scanning & Digitization Cell], Court Officer, High Court of Chhattisgarh, Bilaspur,
 45. All Private Secretaries/Assistant Editor (I.L.R.)/Software Engineer, High Court of Chhattisgarh, Bilaspur,
 46. Assistant (Leave), High Court of Chhattisgarh, Bilaspur,

for information and necessary action.


(SUDHIR KUMAR)
REGISTRAR GENERAL